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Rajesh Kumar Singh**D.H.J.S**Director (Academics)/
Chairperson (Officiating)**DELHI JUDICIAL ACADEMY**

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-28036301 (O)

011-20892191 (O)

Email: dja@nic.in

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/3833

27th September, 2025

To,

✓ The Ld. Principal District & Sessions Judge,
West District Tis Hazari Courts,
Delhi

**Sub.: Practical Training of Newly recruited Officer of Delhi Higher Judicial Service
w.e.f. 04th October to 09th October, 2025**

Respected Madam,

It is to inform that Mr. Chander Kirti Negi, newly recruited Officers of Delhi Higher Judicial Service (DHJS) has reported to the Academy today i.e 27.09.2025 (A/N) for his four months' Foundation Course. As per the approved Training Calendar 2025, the newly recruited DHJS Officer is required to undergo Practical Training by way of court-attachment in District Courts.

It is therefore, requested that Mr. Chander Kirti Negi, Trainee DHJS Officer may kindly be attached with Mr. Vishal Pahuja, ASJ (SC-RC), West District w.e.f. 04th October, 2025 to 09th October, 2025.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officer may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

(Signature)
(Rajesh Kumar Singh)

27th September, 2025

Encls.: As above

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/

Copy for information to:

Mr. Chander Kirti Negi, Trainee DHJS Officer.

(Rajesh Kumar Singh)

OIC (Judicial)

23/9/25
PD455 (West)

(4)

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1188

**THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 26715-26718 Court-Attachment/JOTP/Gaz./PDJ/West/2025

dated 08/10/25

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.
3. For uploading on LAYERS.
4. For uploading on centralized website through LAYERS.



(Ajay Gupta)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-05
For Principal District & Sessions Judge (West)

List of Judicial Officers nominated during the months of March, 2025 to December, 2025.

DJ Delhi Judicial Academy <dja@nic.in>
Wed, 12 Feb 2025 4:02:38 PM +0530

To "PDJ Office HQ" <pdj-central@ddc.nic.in>, "RAM SINGH" <pdj-south@ddc.nic.in>, "Secretariat to Pr Distt and SJ" <pdj-southwest@ddc.nic.in>, "VIKAS BHARDWAJ" <pdj-west@ddc.nic.in>, "Ram Janma Prasad" <pdj-north@ddc.nic.in>, "PDJ OFFICE NORTH WEST ROHINI" <pdj-northwest@ddc.nic.in>, "PS to PDJ CUM SPL JUDGE CBI RADC" <pdj-racc@ddc.nic.in>, "PDJ OFFICE SOUTH EAST SAKET" <pdj-southeast@ddc.nic.in>, "Madan Mehra" <judleast.kkd.ddc@gov.in>, "Vivek Chaudhary" <judlbrne.ddc@gov.in>, "judicialcdak" <judicialcdak@gmail.com>, "Gurpreet Singh" <judlbrddc@gov.in>, "Judicial Branch SWD Dwarka Courts" <judicialbrsw.ddc@gov.in>, "Balbir Sharma" <judicialbrnd.ddc@nic.in>, "judicialrouseavenue" <judicialrouseavenue@gmail.com>, "KARAN KAPOOR" <judicialnt.ddc@ddc.nic.in>, "G K Mathur" <judlbrnw.ddc@gov.in>

To

The Ld. Principal District & Sessions Judges,

Respected Sir/Madam,

The Delhi Judicial Academy is pleased to share with you the soft copy of Date-wise Schedule of the Programmes for the Year 2025, approved by the Hon'ble High Court of Delhi for the Training Programmes to be conducted during the year 2025 alongwith the list of Judicial Officers nominated for attending the training programmes during the months of March, 2025 to December, 2025.

It is requested that the nomination list may kindly be communicated to all the nominated Judicial Officers under your kind control, for their kind information.

The nominated Judicial Officers may kindly be advised not to list any judicial work on the training day, so that litigants and lawyers are not inconvenienced.

The nominated Judicial Officers may kindly be apprised of Letter No. 7097-7110/DHC/Gaz./G-3/2023 dated 10.10.2023 of Hon'ble High Court of Delhi (copy attached), whereby it has been informed that exemption of nominated Judicial Officers shall be considered only in case of extreme exigency such as medical condition etc. alongwith documentary proof.

In case an Officer requires exemption from attending the programme, he/she may move his/her application in advance through the proper channel. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the competent authority.

In case the nominated officer is transferred / retired before holding of the programme, the successor officer shall stand nominated for the programme automatically. Officers of courts newly created during the year, shall be nominated for training in such last programme of the year which is relevant to their jurisdiction.

With regards,

Yours faithfully,

Rajesh Kumar Singh
Director (Academics)/
Chairperson (Officiating)

OTC/Judl/west
Wm

PD 283 (West)
13/02/2025

2/12/25, 4:53 PM

List of Judicial Officers nominated during the months of March, 2025 to December, 2025.



Delhi Judicial Academy

DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

Office: 011-20892191

Email: dja@nic.in; delhijudicialacademy@gmail.comWebsite: judicialacademy.nic.in
☐ ☐ 2 Attachment(s) • Download as Zip • Add To

 Exemption Guidelines.pdf
 588.8 KB •

 Nomination Lists (March topdf
 6 MB •

HIGH COURT OF DELHI
Shershah Road, New Delhi

7110
DHC/Gaz./G-3/2023

Dated: 10/10/2023

The Registrar General,
High Court of Delhi,
New Delhi.

1. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
3. The Principal District & Sessions Judge, North-West District, Rohini Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
7. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
8. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
9. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North District, Rohini Courts, New Delhi.
11. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
12. The Principal District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
13. The Principal Judge, Family Courts (Headquarters), Dwarka, New Delhi.
14. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.

Sir/Madam,

I am directed to inform you that Hon'ble the Chief Justice has been pleased to impress upon all the Judicial officers under your respective control that exemption of the nominated Judicial officer(s) from attending NJA and other training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

I am, therefore, directed to request you to Circulate the aforesaid information to all the Judicial Officers for necessary compliance.

Yours Sincerely,



(Surender Pal)
Deputy Registrar (Gazette-IB)
for Registrar General

Nomination List for
Core Competence Conference for Knowledge, Skill & Perspective Development
for ASJs & ASJs (Electricity)
(Full Strength)

on
10th October, 2025



Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Raj Kumar	ASJ	5	Central	THC
2	Mr. Raghubir Singh	ASJ (FTC)		Shahdara	KKD
3	Mr. Gautam Manan	ASJ	9	West	THC
4	Mr. Sameer Bajpai	ASJ	3	Shahdara	KKD
5	Mr. Pulastya Pramachala	ASJ	3	North-East	KKD
6	Mr. Prashant Kumar	ASJ (Electricity)		North-West	Rohini
7	Mr. Rakesh Kumar-II	ASJ (Fast Track Court)	2	South-East	Saket
8	Mr. Ram Lal Meena	Special Judge (Electricity Court)	2	Central	THC
9	Dr. Hardeep Kaur	ASJ	2	New Delhi	PHC
10	Mr. Vijay Shanker	ASJ	4	West	THC
11	Mr. Rakesh Kumar-IV	ASJ (Electricity)	1	Central	THC
12	Mr. Vivek Kr. Gulia	ASJ (Electricity)		South	Saket
13	Mr. Sumit Dass	ASJ	5	New Delhi	PHC
14	Ms. Kiran Gupta	ASJ	4	New Delhi	PHC
15	Mr. Vishal Singh	ASJ	5	South-East	Saket
16	Mr. Sharad Gupta	ASJ (FTC)		South-West	Dwarka
17	Ms. Vandana Jain	ASJ	3	South-West	Dwarka
18	Mr. Deepak Wason	ASJ	4	South-West	Dwarka
19	Ms. Twinkle Wadhwa	ASJ	2	North-East	KKD
20	Mr. Joginder Prakash Nahar	ASJ (FTC)	1	Central	THC
21	Mr. Vineet Kumar	ASJ (E-Court)	2	Shahdara	KKD
22	Ms. Shivali Sharma	ASJ	3	West	THC
23	Ms. Geetanjali	ASJ (FTC)	3	South-East	Saket
24	Ms. Aparna Swami	ASJ	7	New Delhi	PHC
25	Mr. Hemraj	ASJ	8	West	THC
26	Mr. Lovleen	ASJ	3	South-East	Saket
27	Mr. Ajay Singh Shekhawat	ASJ	2	South-West	Dwarka
28	Ms. Gurmohina Kaur	ASJ	5	South-West	Dwarka
29	Mr. Purshotam Pathak	ASJ	5	South	Saket
30	Mr. Rajinder Kumar	ASJ	5	North-West	Rohini
31	Mr. Vipin Kharb	ASJ	7	South-East	Saket
32	Mr. Sushil Anuj Tyagi	ASJ	4	Central	THC
33	Mr. Sushant Changotra	ASJ (FTC)		East	KKD
34	Ms. Surabhi Sharma Vats	ASJ	4	Shahdara	KKD
35	Mr. Dheeraj Mor	ASJ	6	New Delhi	PHC
36	Mr. Navjeet Budhiraja	ASJ	2	South	Saket

Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
Mr. Virender Kumar Kharia	ASJ (FTC)	2	Central	THC
Mr. Kumar Rajat	ASJ	7	Shahdara	KKD
Mr. Vinod Kumar Mecna	ASJ (Electricity)		South-West	Dwarka
Ms. Ambika Singh	ASJ	2	West	THC
Ms. Saumya Chauhan	ASJ (FTC)	2	West	THC
Mr. Vishal Pahuja	ASJ (FTC)	2	South	Saket
Ms. Manisha Khurana Kakkar	ASJ (FTC)	1	South	Saket
Mr. Sachin Sangwan	ASJ (FTC)	1	South-East	Saket
Mr. Arvind Bansal	ASJ	5	Shahdara	KKD
Mr. Babru Bhan	ASJ	3	North-West	Rohini
Mr. Akash Jain	ASJ	4	East	KKD
Ms. Shefali Barnala Tandon	ASJ	5	West	THC
Mr. Jagmohan Singh	ASJ	3	North	Rohini
Mr. Sunil Gupta	ASJ	6	South	Saket
Mr. Subhash Kumar Mishra	ASJ	3	East	KKD
Mr. Chander Jit Singh	ASJ	3	New Delhi	PHC
Mr. Pankaj Arora	ASJ	4	North-East	KKD
Mr. Ravindra Kr. Pandey	ASJ	3	South	Saket
Mr. Sushil Kumar	ASJ	4	North	Rohini
Mr. Abhishek Goyal	ASJ	3	Central	THC
Mr. Atul Ahlawat	ASJ (FTC)		North-East	KKD
Ms. Sheetal Chaudhary Pradhan	ASJ	2	South-East	Saket
Mr. Ashish Rastogi	ASJ-cum-ASJ (Electricity)	5	East	KKD
Ms. Shilpi Jain	ASJ	2	Central	THC